

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2985 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioner : Mr. Hemant Kr. Shikarwar, Advocate
For the State : Mr. P.D. Agarwal, Spl.P.P.

02/09.09.2020 The present anticipatory bail application is taken up today through Video conferencing.

Call for the case diary from the court concerned and put up this case under appropriate heading after three weeks.

(Rajesh Shankar, J.)

Manish